

licence only has so far been issued for fertiliser production at Kota. This is to M/s. Rajasthan Fertilizers and Chemicals Corporation Ltd. for a fertiliser factory with a capacity of one lakh tonnes in terms of Nitrogen. A letter of intent has also been issued by way of the expansion of P.V.C. factory with fertilizer as by product. This was to the Delhi Cloth & General Mills Co. Ltd. on 25-6-1965 for expanding the capacity of their existing units, viz. M/s Rajasthan Vinyl Chemical Industries Ltd. for manufacture of P.V.C. upto 20,000 tonnes per annum and for manufacture of 55,000 tonnes per annum of nitrogen in the form of urea from the by products of P.V.C. manufacture, all within a total annual supply of 80,000 tonnes of naphtha. The letter of intent has not made sufficient progress yet to qualify for conversion into a regular licence.

Engineering Education

817. **Shri B. S. Pandey:**
Shri Rajeshwar Patel:

Will the Minister of Education be pleased to state:

(a) whether Government propose to make the engineering education a 'concurrent' subject;

(b) whether this had also been recommended by the task force of the technical education of the Education Commission; and

(c) if so, when a final decision is likely to be taken?

The Minister of Education (Shri M. C. Chagla): (a) There is no separate and specific proposal to make engineering education a 'concurrent' subject. However, a Committee of Members of Parliament set up by my Ministry has recommended that University and higher education, which includes engineering education, should be made a concurrent subject. Views of State Governments are being obtained on this recommendation.

(b) The task Force on Technical Education has not yet submitted its report to the Education Commission.

(c) Does not arise at this stage.

Arrest of Pakistani Ansars

818. **Shrimati Jyotsna Chanda:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 11 Ansars of Pakistan were sent to Assam by boat and one of them has been arrested at Dhubri;

(b) whether these Ansars are deported as illegal immigrants from Assam; and

(c) whether other Ansars have been arrested or not?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as it is available.

Textile Mill in Dandakaranya

819. **Shrimati Jyotsna Chanda:** Will the Minister of Rehabilitation be pleased to state:

(a) whether Government propose to establish a textile mill in Dandakaranya for the employment of displaced persons;

(b) if so, the number of displaced persons who will be employed therein; and

(c) when it will go into production?

The Minister of Rehabilitation (Shri Tyagi): (a) Yes; it is proposed to set up a Spinning Mill at Jagdalpur through the agency of the Rehabilitation Industries Corporation.

(b) Between 900 and 1000.

(c) By the middle of 1967.